

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.11.2017. AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) SR No. 267/9/HDB/2017
NAME OF THE COMPANY	Sri Ramanjaneya Ispat Pvt Ltd
NAME OF THE PETITIONER(S)	Hemang Resources Ltd
NAME OF THE RESPONDENT(S)	Sri Ramanjaneya Ispat Pvt Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Ramachandran	Senior Counsel Company Secretary	80mgcs@nclt.com 9441037457	G. Ramachandran

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.G.Ramachandran, learned PCS for the Petitioner and permitted to take personal notice to the Respondent Company. Post the case on 14.12.2017.


Member (Technical)


Member (Judicial)